

**THE HIGH COURT OF MEGHALAYA  
SHILLONG**

**NOTICE**

**Dated, 19<sup>th</sup> March, 2021**

**No. HCM II/168/2014/Estt/182**

In terms of sub-Rule 3 of Rule 6 of the High Court of Meghalaya (Designation of Senior Advocate) Rules, 2017, the Committee for Designation of Senior Advocate is pleased to invite views/suggestions, if any, from concerned stakeholders with regard to the applications/proposals received in respect of the following Advocates for conferment as Senior Advocate in the High Court of Meghalaya, namely:-

1. Shri Abdul Samad Siddiqui
2. Shri Gunajit Bhattacharjee
3. Mrs Tshering Yangi.B
4. Shri Ranabir Chowdhury
5. Shri Ranjit Kaur
6. Shri Rakhal Debnath
7. Ms Anuradha Paul
8. Shri Biswadeep Bhattacharjee
9. Shri H.L.Shangresio
10. Shri Sujit Kumar Dey

Further, views/suggestions, only if, accompanied by verifiable material may be submitted to the Secretariat of the Committee for Designation of Senior Advocate within a period of 15 days from the date of publication of this notice. Views/suggestions received after the stipulated period shall not be entertained by the Secretariat/Registry.

**SECRETARY  
COMMITTEE FOR DESIGNATION  
OF SENIOR ADVOCATES**

**Memo.No. HCM II/168/2014/Estt/182-A**

**Dated, 19<sup>th</sup> March, 2021**

Copy to:-

1. The Registrar-cum-Principal Private Secretary to the Hon'ble, the Chief Justice, High Court of Meghalaya.
2. The P.S. to the Hon'ble Mr. Justice R.V.More, Judge, High Court of Meghalaya, Shillong.
3. The P.S. to the Hon'ble Mr. Justice H.S.Thangkhiew, Judge, High Court of Meghalaya Shillong.
4. The Advocate General of Meghalaya, Shillong.
5. Shri. K.S.Kynjing, Senior Advocate, Shillong.
6. The President/Secretary, Meghalaya High Court Bar Association, Shillong, with regard to applications/proposals at **Sl.No. 1** and **Sl.No.5 to Sl.No.10**.
7. The President/Secretary, Shillong Bar Association, Shillong, with regard to applications/proposals from **Sl.No.2 to Sl.No.4**.
8. The System Analyst, High Court of Meghalaya for uploading the same in the official website.
9. Notice board.
10. Office file.

**SECRETARY  
COMMITTEE FOR DESIGNATION  
OF SENIOR ADVOCATES**

943  
19/03/21